

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:526
ANSWERED ON:02.03.2007
SPURIOUS BUILDERS AND REAL ESTATE AGENTS
Meghwal Shri Kailash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any certification of builders, building contractors, financiers and real estate agents is mandatory;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the action taken or being taken to weed out spurious builders and real estate agents to eliminate risk of unsuspecting buyers and sellers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): Information is being collected and will be laid on the Table of the Sabha.